

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1464

ANSWERED ON:04.03.2011

ALLOCATION OF FUNDS UNDER NRHM

Botcha Lakshmi Smt. Jhansi; Dhruvanarayana Shri R. ; Kumar Shri Kaushalendra; Mcleod Smt. Ingrid; Ramkishun Shri ; Singh Shri Jagada Nand

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the projects undertaken and the progress made in their implementation under the National Rural Health Mission (NRHM) during each of the last three years and the current year, State/UT-wise;
- (b) whether certain States are not able to fully utilise the funds allocated under the NRHM;
- (c) if so, the details thereof along with the reasons therefor indicating the funds allocated and utilised under NRHM during the said periods, State/UT-wise;
- (d) whether any complaint regarding diversion of funds, shortage of medicine and supply of sub-standard quality of medicine under the Mission has been received by the Government;
- (e) if so, the details thereof along with the action taken by the Government thereon; and
- (f) the monitoring mechanism put in place for the effective implementation of the NRHM in all the States?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): Under the National Rural Health Mission, States project their requirements, which include creation / upgradation of infrastructure, augmentation of human resources, capacity building, drugs, equipments etc. The PIPs are examined and approved for implementation as per NRHM guidelines.

(b) & (c): During the initial phase of implementation of the Programme, the pace of utilization was somewhat slow owing to shortage of human resources and infrastructural facilities, which has been strengthened over the years and absorptive capacities have increased. A statement showing the Allocation, Release and Expenditure under National Rural Health Mission during the Financial Year 2007-08 to 2010-11 (up to 31st December, 2010) is annexed.

(d) and (e): No formal complaint has been received regarding diversion of funds and supply of sub-standard quality of medicines under the Mission.

(f): The Government is taking several steps for effective implementation of the NRHM through internal and external monitoring mechanisms like CAG's Performance Audit of NRHM, concurrent evaluation by IIPS, Mumbai, Common Review Missions and also regular assessment through quarterly reports, web based Health Management Information System (HMIS), review meetings with States/UTs, field visits by officials. The release and utilization of funds by the States is monitored through quarterly Financial Monitoring Reports (FMRs) obtained from all States/UTs, trends of utilization are analysed and areas of concern and bottlenecks in timely utilization of funds are identified and communicated to States for remedial action. The financial performance of States is also monitored through monthly concurrent audit and annual statutory audit of the State/District Health Societies.